

(b) whether it has come to the notice of this Ministry that Sarpanches and Mandal Parishad Territorial Constituencies (MPTC) members in AP are holding MGNREGA job cards;

(c) if so, reasons for issuing job cards to such persons; and

(d) the mechanism by which Ministry will ensure that all genuine job card holders in Andhra Pradesh would get 100 days of work under MGNREGA?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) Any individual of households who has worked any one day in either the last three financial year or in current financial year comes under the definition of active worker. The Government of Andhra Pradesh has informed that 0.86 crore are active workers and 1.76 crore workers are enrolled under MGNREGA which comes to (48.86%). As per Schedule-II of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA), the adult member of every household residing in any rural area and willing to do unskilled manual work may submit the names, age and the address of the household to the Gram Panchayat at the village level, in whose jurisdiction they reside, for registration of their household for issuance of a job card. The status of the job card holder is not captured while issuing job card.

(d) The Government is actively engaged with the State Government in establishing systems that ensure provision of work as per demand. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under MGNREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for wide dissemination of the provisions of the Act, (ii) expand scope and coverage of demand registration system to ensure that demand for work under MGNREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha, and (iv) prepare realistic labour budget by the State.

#### **Release of watershed development funds to Andhra Pradesh**

110. SHRI T. G. VENKATESH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Government is aware of release of watershed development fund to the State of Andhra Pradesh for taking up watershed development programmes in the State;

(b) if so, the details thereof;

(c) the reasons for the delay; and

(d) the steps being taken by Government for release of funds at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) Department of Land Resources in the Ministry of Rural Development is implementing Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) in 28 States including Andhra Pradesh. Under WDC-PMKSY, an amount of ₹ 129.35 crore Central share of fund has been allocated to Andhra Pradesh for 2018-19. The entire allocated amount of ₹ 129.35 crore of Central share of fund has been released to Andhra Pradesh in 2 installments i.e 1st installment of ₹ 77.61 crore released on 21.06.2018 and 2nd installment of ₹ 51.74 crore released on 05.11.2018.

#### **Implementation of MGNREGA**

111. SHRI G. V. L. NARASIMHA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the total amount of fund released by Central Government to States under MGNREGA scheme in the years 2013-14, 2014-15, and 2017-18;

(b) the number of man days of employment generated under MGNREGA in the above three financial years;

(c) since when labourer's wages under MGNREGA are being directly paid into their accounts in the Direct Benefit Transfer (DBT) mode;

(d) the number of labourer's accounts into which wage payments have been made in DBT mode;

(e) the number of these accounts which are Jan Dhan accounts; and

(f) the estimated savings from leakages that have been prevented due to DBT?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) The Details of Central fund released and the number of persondays generated under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the years 2013-14, 2014-15, and 2017-18 are given below:—

Financial Year	2013-14	2014-15	2017-18*
Fund Released (₹ in crore)	32743.68	32476.86	54,507.16
Persondays Generated (In crore)	220.36	166.21	234.12

\*Excluding amount of failed FTOs.